

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

CP-353/2002 in
OA-3242/2001

(3)

New Delhi this the 31st day of October, 2002.

Hon'ble Dr. A. Vedavalli, Member(J)
Hon'ble Sh. Govindan S. Tampi, Member(A)

Sh. M.C. Agarwal,
S/o late Sh. Mool Chand Ji,
R/o WP-509 Vill. Wazirpur,
Ashok Vihar, Delhi-52. Petitioner

(Present : None even on second call)
Versus

1. Sh. H. Shankar,
Secretary,
Ministry of Urban Development,
Nirman Bhawan, New Delhi.
2. Sh. Krishan Kumar,
Director General of Works,
Central P.W.D.,
Nirman Bhawan,
New Delhi. Respondents

(Present : None even on second call)

ORDER (ORAL)
Hon'ble Dr. A. Vedavalli, Member(J)

None appeared for the parties today even on second call. It is seen that none appeared for petitioner even on earlier occasion, namely, 04.10.2002. In the circumstances, it appears that the petitioner is not interested in pursuing this C.P. further. CP-353/2002 is, therefore, dismissed for default and non-prosecution.

Notices issued to the alleged contemners are discharged.

(Govindan S. Tampi)
Member(A)

A. Vedavalli
(Dr. A. Vedavalli)
Member(J)